

### Kottayam Municipal Stadium

**1766. Shri A. K. Gopalan:** Will the Minister of Education be pleased to state:

(a) the amount proposed to be sanctioned by Government for the Municipal Stadium at Kottayam;

(b) the portion of the expenditure to be borne by the Municipality; and

(c) when the work will begin?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) Rupees One Lakh.

(b) The Municipality has to bear the entire cost of construction i.e. about Rs. 2 lakhs less the grant given by Government.

(c) Proceedings for acquisition of land are in progress and the actual construction of the work will be taken up thereafter.

### Oil Companies

**1767. Shri Madhu Limaye:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the total capital invested in the Burmah Shell, Caltex and Esso Refineries, separately at the time they went into production;

(b) the gross and net profits per year earned by these companies up-to-date as also by the Distributing Companies in the private sector during the period from 1954 to 1964; and

(c) the total annual remittances by these Companies from India during the above period?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) The total capital invested/employed in the Burmah Shell, Caltex and Esso Refineries as indicated by the Companies, at the time they went into production was Rupees 2941, 1594 and 1412 lakhs, respectively.

(b) Information furnished by the Companies, for the relevant periods is given in the Statement laid on the

Table of the House. [Placed in Library. See No. LT-5717/66].

### Rock Phosphate

**1768. Shri Karni Singhji:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the period for which dependence of rock phosphate from U.A.R. for the manufacture of fertilizers will continue;

(b) the measures taken to discover the sources in India; and

(c) the results thereof?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) No deposits of rock phosphate worth commercial exploitation have so far been discovered in India. The country has, therefore, to depend on imports of rock phosphate from U.A.R. and other countries to feed the fertilizer industry. Unless and until such deposits are discovered within the country, the dependence on imports will continue.

(b) and (c). Investigations have been carried out by the Geological Survey of India for rock phosphate in Madras, Uttar Pradesh and Himachal Pradesh. The reserves of rock phosphate in Tiruchirapalli District, Madras have been estimated at 0.127 million tonnes. No workable deposits of rock phosphate have so far been located in Himachal Pradesh & Uttar Pradesh.

### Grants for Schools in Tribal Areas

**1769. Shri Matcharaju:** Will the Minister of Education be pleased to state:

(a) whether the Central Government propose to grant increased financial aids and grants on a national scale to the schools which are situated in Tribal Areas; and

(b) if so, the details thereof?

**The Minister of Education (Shri M. C. Chagla):** (a) There is no provision with the Ministry of Education

for giving special grants to schools situated in Tribal Areas.

(b) Does not arise.

### Compulsory Retirement of Government Servants

1770. **Shri Maheswar Naik:** Will the Minister of Home Affairs be pleased to state:

(a) the number of employees, both gazetted and non-gazetted, who were compulsorily retired from Government service as a result of the disciplinary proceedings against them during the last three years; and

(b) the nature of offences under which these employees have been so retired?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) In so far as cases investigated by the Central Bureau of Investigation are concerned, 38 public servants (10 of gazetted status and 28 of non-gazetted status) were compulsorily retired during the last three years.

(b) Misappropriation, causing of loss to Government, obtaining payment on false representation, undertaking private work, employment or business; acceptance of illegal gratification, possession of disproportionate assets, lending or borrowing of money; etc.

### Scientific Research

1771. **Shri Umanath:**  
**Shri Shree Narayan Das:**

Will the Minister of Education be pleased to state:

(a) whether the Scientific Advisory Committee has made certain recommendations to Government for speeding up scientific research, especially for Defence;

(b) if so, the main recommendations made and whether Government have accepted them; and

(c) the action taken to implement those recommendations?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-5718/66].

(c) The recommendations have been brought to the notice of the authorities concerned for appropriate action.

### Grants to Universities in U.P.

1772. **Shrimati Savitri Nigam:**  
**Shri M. L. Dwivedi:**  
**Shri Hukam Chand**  
**Kachhavaia:**

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 12 on the 3rd November, 1965 and state:

(a) whether the grants given to the Universities in U.P. have been much less than those given to the Universities of all other States; and

(b) if so, the reasons therefor?

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). While it is not a fact that grants to U.P. Universities have been much less than those paid to Universities in other States (there are Universities in other States which have received smaller grants than Universities in U.P.), it may be mentioned that the release of grants to Universities by the University Grants Commission depends on the progress achieved by them in the implementation of the approved projects and on the availability of matching contribution from the State Governments or other sources.